GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA UNSTARRED QUESTION NO. 181 TO BE ANSWERED ON 25.11.2024

PROPOSAL TO SET-UP ESI HOSPITAL

†181. SHRI AMRA RAM:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)the criteria for setting up an ESI hospital in the country;
- (b)whether the Government proposes to set up an ESI hospital at Sikar division headquarters;
- (c)if so, the time by which it will be set-up; and
- (d)if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SUSHRI SHOBHA KARANDLAJE)

(a) to (d): The major norms for setting up of new hospitals based on number of IPs are as under: -

S.No.	Number of beds	Minimum number of IPs
1	30 bedded hospital	20,000
1.	100 bedded hospital	50,000
2.	150 bedded hospital	1,00,000
3.	200 bedded hospital	1,50,000
4.	250 bedded hospital	2,00,000
5.	300 bedded hospital	2,50,000
6.	350 bedded hospital	3,00,000
7.	400 bedded hospital	3,50,000
8.	500 bedded hospital	4,00,000
9.	600 bedded hospital	5,00,000

In case of Hilly area/ North Eastern Region, a minimum 15,000 insured persons (IPs) are required for setting up of new 100 bedded hospital. The IP population are taken in a radius of 25 km and there should not be any other ESI Hospital within a radius of 50 km. In Sikar, the population of Insured persons (IPs) is 9394 as on 31.03.2024. Norm for setting of 30 beds hospital is minimum number of 20,000 IPs.
